(Office of the Registrar Recruitment at Jammu)

NOTIFICATION

No.: 654 of 2025/RR/RC Dated: 01-03-2025.

Subject: Rejection/Cancellation of candidature of candidate for the post of Librarian, Level-4 (25500-81100) Advertised pursuant to High Court Advertisement Notification No. 02 of 2024/RR/RC dated 09.05.2024 read with Corrigendum dated 29.07.2024.

Whereas, pursuant to the Advertisement Notification No. 02 of 2024/RR/RC dated 09.05.2024, read with Corrigendum dated 29.07.2024, online applications were invited for filling up of various posts including two (02) posts of Librarian, Level-4 (25500-81100).

Whereas, the Online CBT Examination for the said post was conducted on 15.10.2024, both at Jammu and Srinagar.

Whereas, upon the scrutiny of the documents submitted by the candidates, it was found that one of the candidate namely **Bashir Ahmad Malik S/o Gh Ahmad Malik (Roll No. 600216)**, who was, otherwise, in the consideration zone for the post of Librarian, Level-4, had submitted the experience certificate of "vocational trainer in the Trade of Media and Entertainment", instead of the requisite experience of one year as Librarian, to be possessed by a candidate which is mandatory for the aforementioned post, in terms of the relevant Rules.

Whereas, detailed report was sought from the Principal, Government Higher Secondary School, Drung, Budgam, who vide his Office Communication dated HSSD/24/Estt.597 dated 20.11.2024, has verified that the above candidate namely Bashir Ahmad Malik S/o Gh Ahmad Malik, has been working as a Vocational Trainer for the trade Media and Entertainment in the concerned institution.

Whereas, the matter was placed before the Hon'ble Committee for Appointment and Promotion of Officials/Officers of the High Court Staff and as recommended by the said Hon'ble Committee and approved by Hon'ble the Chief Justice, it is hereby notified for information of all that the candidature of candidate namely **Shri**. *Bashir Ahmad Malik* **S/o Gh Ahmad Malik** (**Roll No. 600216**), for the post of Librarian, Level-4 (25500-81100) stands rejected/cancelled on the ground of non-possession of the requisite mandatory experience of one year as Librarian to be possessed by a candidate for the aforementioned post and submitting a false certificate alleged to be issued by the above institute.

By Order.

(Såtinder Singh) Registrar Recruitment

Dated: 01-03.2025.

No:10403-17/RR/RC

Copy to:

- Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
- Additional Registrar to Hon'ble Mr. Justice Sanjeev Kumar, Hon'ble Chairman of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
- Joint Registrar to Hon'ble Mr. Justice Sanjay Dhar, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
- Additional Registrar to Hon'ble Mr. Javed Iqbal Wani, Hon'ble Member
 of Committee for Appointment and Promotion of Officials/Officers of
 the High Court St aff, for information of his Lordship.
- Secretary to Hon'ble Mr. Justice M.A. Chowdhary, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
- Secretary to Hon'ble Mr. Justice Rajesh Sekhri, Hon'ble Member of Committee for Appointment and Promotion of Officials/Officers of the High Court Staff, for information of his Lordship.
- 7. Registrar Computers (I.T), High Court of J&K and Ladakh, Jammu.
- Registrar Management, Office of the Registrar General, High Court of J&K and Ladakh, Jammu.
- Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Jammu, with the request to get the same uploaded on the official website of the High Court.
- In-charge Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.
- 11. Notification File.

Registrar Recruitment